

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.251 of 2013 &
I.A. No. 334 of 2013

Dated : 12th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

TimaPur Okhla Waste Management Co. Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Vishal Anand and
Mr. Gaurav Dudeja for R.2

ORDER

At the request of the Learned Counsel for the parties, post the
matter for hearing on **28.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt